

Open Court
CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH,
ALLAHABAD

This the 15th day of March 2018

Hon'ble Mr. Justice Dinesh Gupta, Member (J)

Hon'ble Mr. Gokul Chandra Pati, Member (A)

C.C.P. No.330/00151/2016
IN
O.A. No.330/00620/2014

*Dinesh Chandra S/o late Baij Nath,
R/o Village Gaura, P.O. Basi,
District Allahabad*

..... *Applicant*

(None present even on revised call)

Versus

1. *Mr. Praveen Kumar
Principal Controller of Defence Accounts (Pensions)
Draupadi Ghat, Allahabad-2110014.*
2. *Mr. G. Mohan Kumar, Secretary,
Ministry of Defence, Govt. of India,
South Block, New Delhi-110001.*

..... *Respondents*

(By Advocate : Shri L.P. Tiwari)

O R D E R

Delivered by Hon'ble Mr. Justice Dinesh Gupta, J. M.:

None present for the applicant.

2. Heard Shri L.P. Tiwari, learned counsel for the respondents.
3. Shri L.P. Tiwari, counsel for the respondents submitted that the respondents have filed the compliance affidavit in which they have annexed the orders dated 6.6.2017 and

20.7.2017 by which the applicant's case was considered for appointment on compassionate ground as per the directions of this Tribunal vide Order dated 24.5.2016 passed in OA 620/2014 and the respondents have given appointment to the applicant on compassionate grounds.

4. Since the respondents have complied with the directions given in the aforesaid Order of this Tribunal and there is no wilful disobedience of the Order of this Tribunal, hence, the present Contempt Petition is liable to be dismissed and the same is accordingly dismissed. Notices issued to the respondents are discharged. There shall be no order as to costs.

(Gokul Chandra Pati)
Member (A)

(Justice Dinesh Gupta)
Member (J)

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